

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/184/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/s Unique Roof Pvt Ltd
NAME OF RESPONDENT : Techno Moulds
SECTION : Sec.60(5) of IBC

ORDER

Ld. IRP Mr. Muthuiah Thevar Rajapandian is present through video conferencing mode. None appears for the Respondent.

Ld. IRP represented that, pursuant to the directions issued by this Tribunal, notice of the Proceedings before this Tribunal has been duly served to the Respondent and to this effect an affidavit of service has been filed vide Diary No.446 dated 05.10.2020. However, despite notice, none present for the Respondent.

In the circumstances a last and final opportunity is given to the Respondent to put in his appearance and file response, if any, in this Application, failing which, this Tribunal will be constrained to proceed with this matter in the absence of Respondent.

Post this matter on **19.04.2021.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

n

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)